

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 213**  
**IB-601/ND/2023**

**IN THE MATTER OF:**

**Praveen Gupta**

... **Applicant/Petitioner**

**Versus**

**Manoj Kumar Jain**

... **Respondent**

**Under Section: 94(1) of IBC**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Sumesh Dhawan, Adv. Milan Singh Negi,  
Adv. Nikhil Kumar Jha, Adv. S. Shyam

**For the RP** : Adv. Mahima Singh, Adv. Komal

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 02.09.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**